

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 16969/2023

(Arising out of impugned final judgment and order dated 20-04-2023 in SPLAD No. 202/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. STATE BRIDGE CORPORATION LIMITED & ANR. Petitioner(s)

VERSUS

SARVESH Respondent(s)

(TO BE TAKEN UP HIGH ON THE BOARD.)

Date : 22-04-2024 This petition was mentioned today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Divyanshu Sahay, Adv. (mentioned by)
 Ms. Shradha Narayan , AOR

For Respondent(s)
 Mr. Satyajeet Kumar, AOR

UPON being mentioned the court made the following
O R D E R

List on 30th July, 2024.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)